COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 275 of 2015 & IA Nos. 443 of 2015, IA No. 219 & 220 of 2016

Dated: 25th April, 2016

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Damodar Valley Power Consumers Assn. & Anr. **…. Appellant(s)**
Versus
West Bengal Electricity Regulatory Commission & Anr. **... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Senir Adv.
Mr. C.K.Rai
Mr. Paramhans for R-1/WBERC
Mr. M.G.Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2

ORDER

This Appeal, being Appeal No. 275 of 2015, it has been pointed by Learned Counsel for the parties that cross appeal, being Appeal No. 263 of 2015, is already fixed for hearing on **1st June, 2016**. Hence, the instant Appeal be posted for hearing on the same date.

Post this instant Appeal for hearing on **1st June, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt